



PARLIAMENT OF INDIA

RAJYA SABHA



**STATISTICAL INFORMATION
RELATING TO QUESTIONS
TWO HUNDRED AND TWENTIETH
SESSION OF THE RAJYA SABHA**

(26th July to 31st August, 2010)

**RAJYA SABHA SECRETARIAT, NEW DELHI
2010**

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PREFACE

This Pamphlet contains statistical information relating to notices of Questions received during the Two Hundred and Twentieth Session of the Rajya Sabha and their disposal. There are ten statements containing various kinds of information which have been compiled from statistics relating to Questions dealt with during the Session. Statement-IX gives some figures showing, at a glance, certain important features pertaining to Questions.

NEW DELHI;
1st November, 2010

10 Kartika, 1932 (Saka)

V.K.AGNIHOTRI,
Secretary-General.

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STATEMENT-I

Total number of notices of Starred and Unstarred Questions received under each Group

GROUP-I

Coal; Corporate Affairs; Development of North Eastern Region; Environment and Forests; Food Processing Industries; Information and Broadcasting; Law and Justice; Mines; Minority Affairs; New and Renewable Energy; Power; Statistics and Programme Implementation; Tribal Affairs; Women and Child Development. 1618

GROUP-II

Civil Aviation; Finance; Health and Family Welfare; Heavy Industries and Public Enterprises; Panchayati Raj; Petroleum and Natural Gas; Rural Development; Shipping. 1806

GROUP-III

Commerce and Industry; Defence; Home Affairs; Labour and Employment; Road Transport and Highways; Textiles. 1827

GROUP-IV

Prime Minister; Atomic Energy; Communications and Information Technology; Culture; Earth Sciences; External Affairs; Housing and Urban Poverty Alleviation; Overseas Indian Affairs; Parliamentary Affairs; Personnel, Public Grievances and Pensions; Planning; Science and Technology; Social Justice and Empowerment; Space; Tourism; Urban Development; Water Resources; Youth Affairs and Sports. 1819

GROUP-V

Agriculture; Chemicals and Fertilizers; Consumer Affairs, Food and Public Distribution; Human Resource Development; Micro, Small and Medium Enterprises; Railways; Steel. 2026

TOTAL

9096

STATEMENT-II

Notices of Starred and Unstarred Questions received for each date after the issue of Bulletin for commencement of the Session

Sl. No.	Date of Sitting	Notices of Starred Questions Received	Notices of Unstarred Questions Received	Total Notices Received	Notices Received in Hindi
1	2	3	4	5	6
1.	26.07.2010	156	84	240	40
2.	27.07.2010	197	96	293	63
3.	28.07.2010	184	75	259	56
4.	29.07.2010	207	75	282	53
5.	30.07.2010	240	85	325	73
6.	02.08.2010	220	72	292	49
7.	03.08.2010	263	96	359	66
8.	04.08.2010	271	122	393	76
9.	05.08.2010	259	99	358	51
10.	06.08.2010	303	106	409	81
11.	09.08.2010	242	117	359	81
12.	10.08.2010	346	131	477	86
13.	11.08.2010	303	96	399	83
14.	12.08.2010	282	104	386	66

	15.	13.08.2010	348	123	471	91
	16.	16.08.2010	270	87	357	66
	17.	17.08.2010	464	213	677	103
	18.	18.08.2010	292	105	397	65
	19.	19.08.2010	322	119	441	66
	20.	20.08.2010	325	136	461	95
	21.	21.08.2010		No Question Hour		
	22.	23.08.2010*	281	89	370	95
	23.	25.08.2010	274	105	379	74
3	24.	26.08.2010	272	80	352	61
	25.	27.08.2010	272	88	360	68
	26.	30.08.2010		No Question Hour		
	27.	31.08.2010		No Question Hour		
	Total		6593	2503	9096	1708

*Sitting cancelled

STATEMENT-II-A

Abstract showing disposal of notices of Starred and Unstarred Questions

Category of Questions	Notices received	Admitted	Admitted by clubbing	Disallowed	Lapsed	Returned	Withdrawn	Cancelled
Starred	6593	460	-	858	2555	6	-	-
Unstarred	2503	3500+	411++	251	1055	-	-	-
TOTAL:	9096	3960	411	1109	3610	6	-	-

+ Includes 2409 notices of Starred Questions admitted as Unstarred Questions.

++ Includes 305 notices of Starred Questions admitted as Unstarred Questions by clubbing.

STATEMENT-III

Statistical abstract relating to Questions (Starred and Unstarred) showing the number of notices received in respect of each Ministry/Department and their disposal

(The figures shown in bracket indicate the number of Notices of Questions received in Hindi)

Sl. No.	Name of the Ministry/Department	Notices received	Admitted		Admitted by Clubbing	Disallowed	Lapsed	Returned to Members	With-Drawn	Can-Celled	No. of Supplementaries asked
			Starred	Unstarred							
1	2	3	4	5	6	7	8	9	10	11	12
1.	Prime Minister	71(7)	0(0)	6(2)	1(1)	9(4)	55(0)	-	-	-	-
2.	Agriculture	442(88)	16(4)	140(36)	21(8)	32(2)	232(38)	1(0)	-	-	10
3.	Atomic Energy	44(13)	3(2)	17(4)	4(4)	10(2)	10(1)	-	-	-	-
4.	Chemicals and Fertilizers	110(16)	7(1)	44(6)	6(1)	19(5)	32(3)	2(0)	-	-	-
5.	Civil Aviation	256(44)	16(7)	80(9)	5(0)	36(7)	119(21)	-	-	-	5
6.	Coal	135(27)	9(1)	45(9)	2(1)	22(1)	57(15)	-	-	-	5
7.	Commerce and Industry	318(43)	16(5)	126(22)	15(6)	45(4)	116(6)				17
8.	Communications and Information Technology	297(25)	15(4)	140(13)	8(3)	14(2)	120(3)	-	-	-	13
9.	Consumer Affairs, Food and Public Distribution	318(71)	14(3)	152(41)	32(12)	12(2)	108(13)	-	-	-	19
10.	Corporate Affairs	49(2)	5(0)	15(0)	1(0)	6(0)	22(2)	-	-	-	

1	2	3	4	5	6	7	8	9	10	11	12
11.	Culture	62(15)	6(1)	30(5)	2(0)	2(1)	22(8)	-	-	-	-
12.	Defence	208(38)	11(2)	92(17)	11(5)	50(8)	44(6)				5
13.	Development of North Eastern Region	19(1)	2(0)	8(0)	-	2(0)	7(1)	-	-	-	-
14.	Earth Sciences	12(3)	3(1)	7(1)	-	-	2(1)	-	-	-	3
15.	Environment and Forests	371(71)	20(6)	131(20)	8(3)	47(9)	165(33)	-	-	-	19
16.	External Affairs	261(44)	19(4)	88(13)	15(5)	41(15)	98(7)	-	-	-	27
17.	Finance	518(64)	18(2)	149(20)	20(5)	47(11)	284(26)	-	-	-	5
18.	Food Processing Industries	50(10)	3(1)	18(2)	-	9(0)	20(7)	-	-	-	-
19.	Health and Family Welfare	428(120)	17(4)	182(38)	25(15)	37(15)	167(48)	-	-	-	-
20.	Heavy Industries and Public Enterprises	32(5)	1(0)	11(2)	2(0)	2(0)	16(3)	-	-	-	-
21.	Home Affairs	770(170)	53(10)	266(56)	42(13)	179(29)	230(62)				32
22.	Housing and Urban Poverty Alleviation	67(7)	4(1)	26(4)	4(0)	3(1)	30(1)	-	-	-	2
23.	Human Resource Development	482(113)	26(9)	178(38)	18(5)	20(5)	239(55)	1(0)			13
24.	Information and Broadcasting	114(26)	6(0)	39(8)	3(0)	21(6)	45(12)	-		-	5
25.	Labour and Employment	166(26)	8(3)	72(12)	5(1)	15(2)	66(8)	-	-	-	-
26.	Law and Justice	193(31)	5(2)	60(9)	5(0)	66(14)	57(6)	-	-	-	1
27.	Micro, Small and Medium Enterprises	51(2)	1(0)	10(1)	-	5(1)	35(0)	-	-	-	-

9

28.	Mines	92(11)	3(0)	39(4)	2(1)	17(0)	31(6)	-	-	-	5
29.	Minority Affairs	86(16)	4(1)	30(4)	2(0)	22(4)	28(7)	-	-	-	5
30.	New and Renewable Energy	70(11)	4(0)	27(4)	1(0)	9(4)	29(3)	-	-	-	3
31.	Overseas Indian Affairs	37(3)	2(0)	24(2)	1(1)	4(0)	6(0)	-	-	-	-
32.	Panchayati Raj	46(3)	2(0)	18(2)	1(1)	2(0)	23(0)	-	-	-	-
33.	Parliamentary Affairs	3(2)	-	-	-	2(2)	1(0)	-	-	-	-
34.	Personnel, Public Grievances and Pensions	122(28)	9(2)	53(15)	4(1)	11(2)	45(8)	-	-	-	-
35.	Petroleum and Natural Gas	224(35)	15(4)	84(14)	10(4)	21(2)	94(11)	-	-	-	13
36.	Planning	136(16)	4(0)	70(8)	8(3)	9(1)	45(4)	-	-	-	3
37.	Power	263(84)	11(7)	110(32)	9(5)	45(14)	88(26)	-	-	-	5
38.	Railways	549(107)	36(6)	228(45)	25(9)	47(10)	212(37)	1(0)	-	-	33
39.	Road Transport and Highways	257(67)	8(0)	146(36)	12(6)	23(6)	68(19)	-	-	-	-
40.	Rural Development	234(43)	10(2)	75(21)	13(6)	33(4)	103(10)	-	-	-	13
41.	Science and Technology	23(3)	1(0)	11(1)	-	-	11(2)	-	-	-	-
42.	Shipping,	68(4)	1(1)	21(0)	2(0)	13(1)	31(2)	-	-	-	-
43.	Social Justice and Empowerment	148(25)	4(0)	59(14)	7(2)	15(4)	63(5)	-	-	-	4
44.	Space	12(0)	0(0)	6(0)	0(0)	1(0)	5(0)	-	-	-	-

	1	2	3	4	5	6	7	8	9	10	11	12
45.	Statistics and Programme Implementation		21(7)	-	7(1)	4(0)	9(6)	1(0)	-	-	-	
46.	Steel		74(11)	-	23(4)	2(1)	2(2)	46(4)	1(0)	-	-	-
47.	Textiles		108(10)	4(0)	48(8)	4(2)	9(0)	43(0)	-	-	-	-
48.	Tourism		68(5)	3(1)	33(4)	5(0)	5(0)	22(0)	-	-	-	3
49.	Tribal Affairs		55(10)	2(1)	19(0)	3(1)	10(2)	21(6)	-	-	-	4
50.	Urban Development		168(27)	7(2)	73(16)	12(5)	13(2)	63(2)	-	-	-	21
51.	Water Resources		170(52)	12(5)	72(24)	13(12)	9(2)	64(9)	-	-	-	10
52.	Women and Child Development		100(24)	6(1)	41(12)	11(1)	16(5)	26(5)	-	-	-	1
53.	Youth Affairs and Sports		118(22)	8(3)	51(10)	5(0)	11(4)	43(5)	-	-	-	14
TOTAL:			9096(1708)	460(109)	3500(669)	411(149)	1109(223)	3610(558)	6(0)			318

STATEMENT-IV

Statement showing the subjects on which maximum number of Questions were answered

Sl. No.	Name of Ministry/ Department	Subject	No. of Questions Admitted		No. of Supplementaries asked
			Starred	Unstarred	
1	2	3	4	5	6
1.	Agriculture	Agricultural production	2	20	-
2.	Civil Aviation	Modernization of airports	6	14	5
		Services offered by Air India	3	15	-
3	Chemicals and Fertilisers	Bhopal gas tragedy	3	13	-
4.	Commerce and Industry	Import/Export	6	29	5
		Special Economic Zones	-	15	-
5.	Communications and Information Technology	Spectrum	3	20	1
6.	Consumer Affairs, Food and Public Distribution	Price rise	1	21	4
		Public Distribution System	1	15	5
		Rotting/wastage of foodgrains	4	31	-
		Sugar/sugarcane	1	15	5
7.	Environment and Forests	Environmental clearances	2	16	
8.	External Affairs	Pakistan	4	19	10
9.	Finance	Functioning of banks	8	23	-

1	2	3	4	5	6
10.	Health and Family Welfare	National Rural Health Mission	4	19	-
11.	Home Affairs	Natural disasters	4	11	-
		Naxalism	15	52	12
		Terrorism	3	15	5
12.	New and Renewable Energy	Solar energy	2	14	-
13.	Petroleum and Natural Gas	Petrol prices	7	16	-
14.	Power	Power projects	1	18	
15.	Railways	Railway lines	3	17	4
		Rail projects	2	18	2
16.	Road Transport and Highways	National Highways	8	62	-
17.	Rural Development	Pradhan Mantri Gram Sadak Yojana	3	16	-
		MGNREGA	2	14	-
18.	Textiles	Weavers	1	13	-
19.	Water Resources	Irrigation	1	13	-
		Water projects	2	19	-
20.	Youth Affairs and Sports	Commonwealth Games	10	19	5

STATEMENT-V

*Statements laid on the Table of the Rajya Sabha in reply to
STARRED QUESTIONS*

Copies of 428 statements (both in English and Hindi), which were laid on the Table of the Rajya Sabha in reply to Starred Questions, were sent to the Rajya Sabha Notice Office and Lobby for being supplied to Members, half an hour before commencement of the Question Hour, in pursuance of the announcement made by the Chairman in the House on the 16th July, 1952. In addition to this, a copy each of the statements was also kept at the seats of Members concerned. Spare copies of the statements were placed at the counter in Lobby for use by other Members.

STATEMENT-VI

Abstract showing disposal of SHORT NOTICE QUESTIONS

Dy. No.	Subject	Name of the Member	Ministry	Disposal	No. of Supplementaries asked
1	2	3	4	5	6
1.	Preparation for Commonwealth Games	Shri Prakash Javadekar	Youth Affairs and Sports	Answered	5
2.	United command to tackle naxalism	Shri Prakash Javadekar	Home Affairs	Disallowed	-
3.	Leakage of Chlorine gas in Mumbai Port Trust	Shri Prakash Javadekar	Shipping	Answered	-
4.	Bomb blast in the country	Shri Sabir Ali	Home Affairs	Disallowed	-
5.	Bomb blast in the country	Shri Mohammed Adeeb	Home Affairs	Disallowed	-
6.	Special provisions for dyslexic persons	Shri Tarun Vijay	Social Justice and Empowerment	Disallowed	-
7.	Separatists dictating terms in Kashmir Valley	Shri Tarun Vijay	Home Affairs	Disallowed	-
8.	Unsatisfactory arrangements for Haj-2010	Shri Mohammed Adeeb	External Affairs	Disallowed	-
9.	Delay in issuing passports for Haj-2010	Shri Mohammed Adeeb	External Affairs	Disallowed	-
10.	Terrible condition in Kashmir Valley	Shri Ram Vilas Paswan	Home Affairs	Disallowed	-
11.	Corruption in management of rations in Army	Dr. Janardhan Waghmare	Defence	Disallowed	-
12.	Completion of Tirunelveli-Tuticorin National Highway	Shri Paul Manoj Pandian	Road Transport and Highways	Disallowed	-

1	2	3	4	5	6
13.	Attack on CRPF jawans in Assam	Shri Prakash Javadekar	Home Affairs	Answered	-
14.	Medical facilities for minorities	Shri Mohammed Adeeb	Health and Family Welfare	Lapsed	-
15.	Cases of dengue in Delhi	Shri Mohammed Adeeb	Health and Family Welfare	Disallowed	-
16.	Action against guilty officers under SC/ST Act	Shri Ram Vilas Paswan	Home Affairs	Lapsed	-
17.	Steps to counter Pakistan nuclear bomb arsenal	Shri Y. P. Trivedi	Defence	Disallowed	-
18.	Oil spill due to ship collision	Shri Rajiv Pratap Rudy	Environment and Forests	Answered	5
19.	Loss due to cloudburst in Leh and Ladakh	Shri Prakash Javadekar	Home Affairs	Disallowed	-
20.	Washing away of soldiers deployed along LoC in flash floods in Ladakh	Shri Rajiv Chandrasekhar	Defence	Disallowed	-
21.	Setting up financial sector appellate tribunal	Shri Rajiv Chandrasekhar	Finance	Disallowed	-
22.	Arrears of airline companies	Shri Sabir Ali	Petroleum and Natural Gas	Disallowed	-
23.	Visit of Central Team to assess the draught situation in Bihar	Shri Ram Kripal Yadav	Agriculture	Disallowed	-
24.	Increase in swine flu cases in the country	Shri Prakash Javadekar	Health and Family Welfare	Disallowed	-
25.	Increase in cases of malaria in the country	Shri Prakash Javadekar	Health and Family Welfare	Disallowed	-
26.	Cases of atrocities against SCs and STs	Dr. Bhalchandra Mungekar	Social Justice and Empowerment	Lapsed	-
27.	Deal between Cairn Energy and Vedanta Resources	Shri Prakash Javadekar	Petroleum and Natural Gas	Disallowed	-

STATEMENT-VII

*Statement showing disposal of notices received for raising
HALF-AN- HOUR DISCUSSION on matters of public importance arising out
of answers to Questions*

Dy. No.	Subject	Name of the Member	Ministry	Disposal	No. of Members who took part in the discussion
1	2	3	4	5	6
1.	Least developed naxal-affected districts	Shri Mani Shankar Aiyar	Prime Minister	Disallowed	-
2.	Shortage of teachers	Shri Ram Vilas Paswan	Human Resource Development	Discussed*	} 10
3.	Shortage of teachers	Shri Rajiv Pratap Rudy	Human Resource Development	Discussed*	
4.	Shortage of teachers	Shri Rajiv Pratap Rudy	Human Resource Development	Discussed*	
5.	Multi-sectoral development Programme	Shri Syed Azeez Pasha	Minority Affairs	Discussed#	} 7
6.	Multi-sectoral Development Programme	Shri Mohammed Adeeb	Minority Affairs	Discussed#	
7.	Multi-Sectoral Development Programme	Shri Satyavrat Chaturvedi	Minority Affairs	Discussed#	
8.	Naxal attacks including suspected derailment of train	Shri Ramdas Agarwal	Home Affairs	Lapsed	
9.	Identification of people living below poverty line	Shri Naresh Chandra Agarwal	Prime Minister	Lapsed	
10.	Persons involved in bomb blast cases	Shri Mohammed Adeeb	Home Affairs	Disallowed	
11.	Exploitative practices in private hospitals/nursing homes	Prof. P. J. Kurien	Health and Family Welfare	Lapsed	
12.	Meeting of CMs of naxal affected States	Shri Prakash Javadekar	Home Affairs	Lapsed	

*Discussed as one HAD on 25th August, 2010.

Discussed as one HAD on 17th August, 2010.

STATEMENT-VIII

Abstract of Statements made/laid by the Ministers correcting replies already given by them to Questions in the Rajya Sabha

Sl. No.	Date	Statement made/laid by	No. of Question to which statement was made/laid	Date of answer to the Question	Subject of the Question
1.	28.07.2010	Shri R.P.N. Singh, Minister of State in the Ministry of Road Transport and Highways.	Untarred Question 3667	28.04.2010	Priority of roads in J&K and North-East
2.	18.08.2010	Shri Ajay Maken, Minister of State in the Ministry of Home Affairs.	Unstarred Question 324	28.07.2010	Border dispute amongst States
3.	31.08.2010	Shri S.S. Palanimanickam, Minister of State in the Ministry of Finance	Unstarred Question 2442	17.08.2010	Credit given to minority communities
4.	31.08.2010	Shri S. Gandhiselvan, Minister of State in the Ministry of Health and Family Welfare	Starred Question 330	17.08.2010	Gender gap in the country

STATEMENT-IX

Some interesting features pertaining to Questions asked and answered in the Rajya Sabha

1.	The number of sittings during which the Question time was allotted.....	23
2.	The number of sittings during which the Question Hour was dispensed with.....	Nil
3.	The number of sittings which were adjourned without transacting any business.....	1 (on 26.07.2010)
4.	The number of sittings during which Question time was allotted but no Questions were orally answered in the House.....	8 (on 27.7.2010, 28.7.2010, 29.7.2010, 30.7.2010, 03.8.2010, 10.8.2010, 18.8.2010 and 27.8.2010)
5.	The number of sittings cancelled.....	1(23.08.2010)
6.	The number of Questions (Starred and Unstarred) received in Hindi.....	1708
7.	The number of Members from whom notices were received.....	150
8.	The maximum number of times any Member's name appeared in the ballot of Starred Questions	10 (Shri Ramdas Agarwal)
9.	The number of Questions answered orally.....	76
10.	The number of Questions on which Supplementaries were put.....	76

11.	The number of Supplementary Questions put.....	318
12.	The number of Questions to which written replies were laid on the Table of the Rajya Sabha.....	3884
13.	The maximum number of notices received from any one Member.....	581 (by Shri Mohammed Ali Khan)
14.	The maximum number of Supplementary Questions put by any one Member.....	6 (by Smt. Viplove Thakur)
15.	The maximum number of Supplementaries asked by any one Member on any one day.....	3 (Shri Rudra Narayan Pany on 20.08.2010)
16.	Days on which there were less than 20 Questions in a Starred list.....	Nil
17.	The minimum number of Unstarred Questions put down in a day's list.....	124 (on 24.07.2010)
18.	The maximum number of Questions on which Supplementary Questions were asked on any one day.....	8 (on 19.08.2010)
19.	The minimum number of Questions on which Supplementary Questions were asked on any one day.....	5 (on 17.08.2010)
20.	The maximum number of notices received on any one day after the issue of Bulletin for commencement of the Session.....	804 (on 13.07.2010)
21.	The maximum number of Questions orally answered on any one subject.....	3 (on naxalism)
22.	The maximum number of supplementaries raised on any one Question.....	5
23.	The maximum number of Questions addressed to any one Minister.....	770 (to Minister of Home Affairs)

24.	The maximum number of admitted Questions addressed to any one Minister.....	319(to Minister of Home Affairs)
25.	The maximum number of Questions orally answered by any one Minister.....	9 (by Minister of Railways)
26.	The maximum number of Supplementary Questions answered by any one Minister	33 (by Minister of Railways)
27.	Number of Questions answered by a Minister, other than by the Minister-in-charge.....	Nil
28.	Average number of Questions received per sitting.....	379
29.	Average number of Questions orally answered per sitting...	3.3
30.	Average number of Question orally answered per sitting (only for those sittings when Question Hour was held).....	5.43
31.	Average number of Supplementary Questions asked per sitting.....	13.83
32.	Average number of Supplementary Questions on each Question answered orally	4.18
33.	Average time taken on each Question orally answered.....	18.16 minutes
34.	Total number of Statements in reply to Questions sent to the Rajya Sabha Notice Office and Lobby half an hour before the Question Hour.....	428
35.	The largest number of Statements sent to the Rajya Sabha Notice Office with reference to Questions on any one day.	20 (each on 30.07.2010 06.08.2010 10.08.2010 16.08.2010 18.08.2010 and 25.08.2010)

36.	The biggest statement laid on the Table of the Rajya Sabha with reference to a Question sent to the Notice Office and Lobby.....	12 pages (with reference to SQ 349 on 18.08.2010)
37.	Total number of statements made/laid by Ministers in the House correcting the replies given by them to Questions in the Rajya Sabha.....	4

STATEMENT-X

Statement showing the Observations/Directions/Rulings made /given for smooth functioning of Question Hour in the Rajya Sabha

Observations /Directions/ Rulings made/given Sl. by Chairman/			
No.	Dy.Chairman	Date	Observations/Directions/Rulings made/ given
1	2	3	4
1	Hon'ble . Chairman	04.08.2010	When Shri Anand Sharma, Minister of Commerce and Industry, was replying to the supplementary to SQ 143 raised by Miss Mabel Rebello, the Hon'ble Chairman limiting the reply, observed: <i>"Could you stick to the question and the answer only.</i> XXX XXX <i>We will not expand the scope of the question"</i>
2	Hon'ble . Chairman	09.08.2010	During the course of supplementaries to SQ 204 regarding 'Multi-sectoral Development Programme' when some Members wished to raise supplementaries, the Hon'ble Chairman observed: <i>"The right to ask supplementary question is with the Member whose question has been admitted. Everybody else has no right. It is a courtesy from the Chair."</i>
3	Hon'ble . Chairman	13.08.2010	At the beginning of the Question Hour, Hon'ble Chairman made the following observation: <i>"Hon'ble Members, it has been observed that during the Question Hour and while asking supplementary questions, attempts are, at times, made to raise matters that go beyond the scope of the admitted question."</i>

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			<p><i>Members are reminded that supplementary questions should flow from the original Question. The Supplementary asked should be brief, specific, relevant and within the scope of the main question. Members should seek information rather than give information or make suggestions for action. They should avoid prefacing their supplementary with an introductory statement.</i></p> <p><i>Ministers are requested to give brief answers to supplementary questions and offer to provide details, if essential.</i></p> <p><i>The Chair solicits cooperation of all Members and Ministers in this regard so that maximum number of Questions could be covered during the Question Hour.</i></p>
4.	Hon'ble Chairman	16.08.2010	<p>Short Notice Question No. 3 by Shri Rajiv Pratap Rudy regarding "Oil spill due to collision of ships" could not be taken up for answer in the House on that day. The Hon'ble Chairman, on the request of both the Member and the concerned Minister, postponed the question for 17.08.2010.</p>